

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
INDORE BENCH AT AHMEDABAD**

ITEM No. 1
IA/96(MP)2021
in
TP 127 of 2019 [CP(IB) 34 of 2019]

Order under Section 7 IBC

IN THE MATTER OF:

Corporation Bank
V/s
Kapil Steels Ltd

.....Applicant

.....Respondent

Order delivered on ..24/06/2021

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Mr. Virendra Kumar Gupta, Hon'ble Member(T)

PRESENTS:

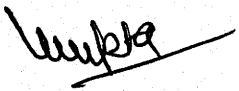
For the Applicant : Mr. Vijayesh Atre

ORDER

IA/96(MP) 2021

The application is filed by the Indore Steels & Alloys Pvt. Ltd. seeking direction against the Resolution Professional. Notice to the Resolution Professional, Mr. Jagdish Kumar.

List on 30.07.2021


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

-SD-
(DR DEEPTI MUKESH)
MEMBER (JUDICIAL)